

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 5268  
ANSWERED ON 24/03/2026**

**PMAY-G IN UTTAR PRADESH**

**5268. Shri Ujjwal Raman Singh:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the houses sanctioned, completed, lying incomplete and pending for approval under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Uttar Pradesh;**
- (b) the details of the houses sanctioned, completed, lying incomplete and pending for approval in the Allahabad Lok Sabha Constituency;**
- (c) whether there has been a violation of the timeline under the said Yojana in the said Lok Sabha Constituency during the current year as well as during the last three years; and**
- (d) if so, the details thereof along with the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 4.95 crore houses by March 2029 (including the target of previous phase i.e. 2.95 crore houses) by providing assistance to eligible rural households with basic amenities to attain the goal of "Housing for All". The Ministry of Rural Development has allocated a target of 4.14 crore houses to the States/UTs under PMAY-G, against which more than 3.90 crore houses have been sanctioned by the State and more than 2.98 crore houses have been completed as on 20.03.2026.**

**The State of Uttar Pradesh has been allocated a total target of 36,85,704 houses, out of which 36,55,917 houses have been**

**sanctioned by the State and 36,42,255 houses have been completed by the State as on 20.03.2026.**

**Further, the State of Uttar Pradesh has informed that a total of 94,470 houses have been sanctioned by the State in the area falling in Allahabad Lok Sabha Constituency, out of which 93,911 houses have been completed as on 20.03.2026.**

**(c) & (d): The main challenges in implementation of scheme include the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials. Despite all the delays, the scheme has been able to achieve its major milestones and the Ministry is committed to achieve target of construction of 4.95 crore pucca houses by 31st March, 2029.**

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